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Title: Introduction of the Homoeopathy Central Council (Amendment) Bill, 2019.

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): On behalf of Shri Shripad Yesso Naik, I beg to move for leave to introduce a Bill further to amend the Homoeopathy Central Council Act, 1973.

माननीय अध्यक्ष: प्रश्न यह है:

“कि होम्योपैथी केन्द्रीय परिषद अधिनियम, 1973 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ।

DR. HARSH VARDHAN: I introduce the Bill.

13 24 ½ hrs

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Statement Re: Homoeopathy Central Council
(Amendment) Ordinance, 2019*

